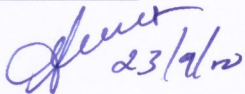


IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU

CAUSE LIST DATED: 24.09.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	ARGUMENTS
1. O.S. 866/2006	O.S. 94/2015
HEARING	HEARING
2. FDP. 6/2011	O.S. 1552/2012
3. O.S. 38/2002	O.S. 1342/2015
4. O.S. 1010/2012	O.S. 360/2018
5. O.S. 824/2019	O.S. 968/2018
6. O.S. 614/2020	O.S. 834/2019
7. O.S. 618/2020	O.S. 846/2019
8. O.S. 620/2020	O.S. 1406/2019
EVIDENCE	EVIDENCE
9. O.S. 122/2011	O.S. 332/2017
10. O.S. 198/2012	O.S. 1046/2018
11. O.S. 208/2012	O.S. 1234/2018
12. O.S. 1160/2012	O.S. 1284/2018
13. O.S. 810/2015	O.S. 1428/2018
14. O.S. 600/2015	MISC. 68/2018
15. O.S. 208/2016	O.S. 34/2020


I Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
27.08.2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 24.09.2020

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	HEARING
1) O.S 240/2004	16) O.S 16/2014
2) O.S 1282/2011	17) O.S 660/2014
3) O.S 506/2012	18) O.S 662/2014
4) O.S 528/2012	19) O.S 22/2014
5) O.S 1430/2012	20) O.S 1016/2014
6) O.S 978/2013	21) O.S 1182/2015
7) O.S 1114/2014	22) O.S 848/2016
8) O.S 1272/2015	23) O.S 416/2017
9) O.S 354/2017	24) O.S 514/2020
HEARING	25) O.S 712/2020
10) Mis. 2/2009	EVIDENCE
11) O.S 1094/2011	26) O.S 764/2016
12) O.S 762/2013	27) O.S 766/2016
13) O.S 1246/2013	ORDERS
14) O.S 1268/2013	28) O.S 760/2020
15) O.S 1528/2013	29) O.S 770/2020
	30) O.S 794/2020

Sd/
IInd Addl. Civil Judge,
Bengaluru Rural District, Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 27.08.2020 issued by Hon'ble High Court of Karnataka.

